

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 64(ND)/2016

IN THE MATTER OF:

M/s. Princep Trade & Finance Pvt. Ltd. & Ors.....Petitioners
v.

M/s. BRL Finlease Ltd. & Ors.Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 12.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Mr. Govind Rishi & Mr. Himanshu Vij, Advs.

For the Respondent(s): Ms. Lakshmi Gurung, Mr. Ashish Singh Baghel & Mr. Rishi Sood, Advocates for Income Tax Dept.

ORDER

This is a part heard matter and the same be listed before the Bench comprising one of us (the President) and Hon'ble Ms. Deepa Krishan, Member (T) on 16.02.2018.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)